

26-10-94

Hon. Mr. T. L. Verma, JM
Hon. Mr. K. Murugesan, JM

None for the applicant
appeared in the second call.
Shri A. Mohiley for the respondents.
On the last date, it was
noted that it none on behalf
of the applicant on the date
fixed, the case may be dismissed
for default.

None has appeared in spite
of the said order, hence
his application is dismissed
in default.

L.

AM.

JK
JM

2